<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 62 OF 2017 & IA NO. 725 OF 2016

Dated: 9th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Shree Renuka Sugars Ltd. Vs. Karnataka Electricity Regulatory Commission & Ors.			Appellant(s)	
			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Kush Chatu Mr. Shubhransh Mr. P.Kavin Pra	nu Padhi	
Counsel for the Respondent(s)	:	-		

<u>ORDER</u>

List the matter on <u>12.09.2017</u>. In the meantime, affidavit of service be filed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson